

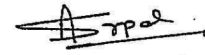
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification of this office order No. DR. (Spl. Judges/RACC/Gaz./2023/22274C-22326C dated 28.11.2023 & due to transfer of certain Judicial Officers and for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 18th December to 25th December, 2023:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/Holiday
1	SH. RAJESH KUMAR GOEL	SPL.JUDGE(PC ACT)(CBI)-16	18.12.2023	
2	SH. GAURAV RAO	SPL.JUDGE(PC ACT)(CBI)-01	19.12.2023	
3	SH. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-24	20.12.2023	
4	MS. JYOTI KLER	SPL.JUDGE(PC ACT)(CBI)-18	21.12.2023	
5	SH. AMITABH RAWAT	SPL.JUDGE(PC ACT)(CBI)-14	22.12.2023	
6	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	23.12.2023	
7	MS. DEEPALI SHARMA	SPL.JUDGE(PC ACT)(ACB)-01	24.12.2023	Sunday
8	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	25.12.2023	Holiday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.


(Ashwani Kumar Sarpal)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2023/

23449-23503-C

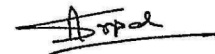
Dated, Delhi the 18/12/2023

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.


Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.